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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

CP No.372/KB/2018  
IA No. 639/KB/2018

Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> JULY, 2018, 10:30 A.M

Name of the Company	Dr. Saibal Chowdhury & Anr-Vs-Mahabir Tea Estate Pvt Ltd & Ors.		
Under Section	241		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

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Adv Arvik Banerjee,  
Rajesh Mullaik, Adv  
Basabraj Chakraborty, Adv

Petitioners

*[Signature]*

30.7.18.

Dr. Siddhanta Chaudhuri - Respondent No.3

*[Signature]*  
30.7.18

ORDER

Ld. Counsels appeared for the Petitioner Company. Respondent No. 3 appeared in person. Allowed to plead in person. He is directed to file affidavit in reply within 2 weeks from today by serving copy of the same to the Petitioner. Petitioner is also allowed to file rejoinder. Thereafter, till then earlier order of status quo of continue and it is further directed that the parties to maintain status quo about the Directors as on today and the Board of Management. So, matter to come up for further consideration.

List the matter on 31.08.2018.

*[Signature]*

(M. B. Gosavi)  
Member(J)